

**IN THE HIGH COURT OF GUJARAT AT AHMEDABAD  
(ORIGINAL JURISDICTION)**

**COMPANY APPLICATION NO. 503 OF 2011**

**IN**

**COMPANY PETITION NO. 100 OF 1997**

**IN THE MATTER OF THE COMPANIES ACT, 1956;**

**AND**

**IN THE MATTER OF M/S. GUJARAT B.D. LUGGAGE LTD. (IN LIQUIDATION)**

Notice is hereby given to the creditors & workers of the above named Company that they are required to submit to the Official Liquidator of the above named Company, at his office situated at Jivabhai Chambers, Ashram Road, Ahmedabad with proofs of their respective debts or claims against the above-named company by delivering at the office of the Official Liquidator on or before 31/01/2012 or sending by post to the Official Liquidator so as to reach him not later than the said date, an affidavit in prescribed form proving the debts or claim, and any title to priority under section 529, 529A & 530 of the Companies Act, 1956 in prescribed form No. 66 and 67 as provided under Companies (Court) Rules, 1959, as applicable. Any creditor secured, unsecured or statutory creditor or worker who fails to submit his affidavit of proof of debt within the time limit as aforesaid will be excluded from the benefit of any distribution of dividend before his debt is proved, or, as the case may be, from objecting to such distribution.

Any creditor & worker who has sent in his proof, if so required by notice in writing from the Official Liquidator, shall either in person or by advocate, attend the investigation of such debt or claim at such time and place as shall be specified in such notice and shall produce such further evidence of his debt or claim as may be required.

**Dated this 20<sup>th</sup> day of December, 2011 at Ahmedabad.**

**Sd/-**

**(A.K. CHATURVEDI)  
OFFICIAL LIQUIDATOR OF  
M/S. GUJARAT B.D. LUGGAGE LTD. (IN LIQN.),  
HIGH COURT OF GUJARAT,  
JIVABHAI CHAMBERS, ASHRAM ROAD,  
NAVRANGPURA, AHMEDABAD - 380 009.**

**Ph. No. (079) 26581912**

**Fax No.(079) 26587837**

**E Mail : [ol-ahmedabad-mca@nic.in](mailto:ol-ahmedabad-mca@nic.in)**

**Note :- Form No. 66 and 67 may be downloaded from Ministry's Website i.e. [www.mca.gov.in](http://www.mca.gov.in)**